

Import of Beef Tallow

6940. SHRI HARKESH BAHADUR Will the Minister of COMMERCE be pleased to state :

(a) whether various firms, including Oswal Woollen Mills or their associates and subsidiaries had imported beef tallow alongwith Jain Shudh Vanaspati, and if so, details of imports for the last three years ;

(b) whether all these firms were penalised including Abeyance orders, and if so, details thereof and reasons for any preferential treatment ; and

(c) whether Abeyance order have been withdrawn selectively, and if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) & (b) Various firms including M/s. Oswal Woollen Mills Ltd., Ludhiana and M/s. Jain Shudh Vanaspati Ltd., New Delhi have been found to be involved in unauthorised imports of animal/beef tallow from 5.6.1981 onwards. As on party-wise import statistics are maintained, details of imports effected are not available.

Proceedings for taking penal action under the provisions of Imports (Control) Order, 1955, as amended, have been initiated against all the firms involved in unauthorised imports of beef tallow, and the same are pending at various stages-However, the proceedings started in the case of M/s. Jain Shudh Vanaspati Ltd., in connection with unauthorised imports of 6714 M. Ts. of beef tallow, in May, 1983 have been finalised and they have been debarred from receiving import licences etc. from 2.8.83 to March, 1988. Many firms including M/s. Oswal Woollen Mills have filed CWPs against the initial action taken by this office of placing them under abeyance, and such cases are sub-judice. No preferential treatment have been given to any firm.

(c) In all 193 firms including M/s. Oswal Woollen Mills Ltd., Ludhiana and M/s. Jain Shudh Vanaspati Ltd., New Delhi were placed under abeyance for a period of six months from the date on which they have been placed under abeyance. No abeyance order has been withdrawn so far.

नए हवाई अड्डों का निर्माण

6941. श्री निहाल सिंह : क्या पर्यटन और नागर विमानन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या गत दो वर्षों के दौरान सरकार देश के विभिन्न राज्यों में हुए हवाई अड्डों का निर्माण कार्य शुरू किया है;

(ख) यदि हां, तो उनमें से कितने हवाई अड्डों का निर्माण कार्य पूरा हो चुका है तथा कितने हवाई अड्डों का निर्माण कार्य अभी चल रहा है; और

(ग) उन पर अब तक कितनी धनराशि खर्च हो चुकी है ?

पर्यटन और नागर विमानन मंत्रालय के राज्य मंत्री (श्री खुशीद आलम खान) : (क) से (ग) पिछले दो वर्षों के दौरान नागर विमानन विभाग ने केरल में कालीकट में केवल एक नये विमान क्षेत्र के निर्माण का कार्य आरम्भ किया है। कालीकट विमान क्षेत्र परियोजना की पहली प्रावस्था, जिसमें स्थल का विकास तथा दर्जा निर्धारित करना सम्मिलित है, का कार्य प्रगति पर है। फरवरी, 1984 तक 146.42 लाख रुपए का व्यय किया जा चुका है।

Castes and Weaker Sections

6943. SHRI BHOGENDRA JHA : Will the Minister of FINANCE be pleased to state in view of the admis-